

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.78

Dated Guwahati, the 19th June 2023

Pursuant to order dated 15-12-2022 passed by the Hon'ble Supreme Court of India in ***Civil Appeal No. 9322/2022*** arising out of ***Special Leave Petition (C) No. 32448/2018 (Gohar Mohammed versus Uttar Pradesh State Road Transport Corporation & Others)***, the Gauhati High Court has been pleased to notify the following distribution memo, attaching the police stations with the Motor Accidents Claims Tribunals in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh for submission of **FAR, IAR and DAR** before the respective Claims Tribunals in compliance with the Motor Vehicles Amendment Rules, 2022:

STATE OF ASSAM			
Sl. No.	Name of the District	MAC tribunal (both exclusive and Designated, i.e. District Judge/Addl. District Judge)	Police Stations assigned to each Tribunal for submission of FAR, IAR and DAR
1	Bajali	District & Sessions Judge-cum-Member, MACT, Bajali	<ul style="list-style-type: none">• Patacharkuchi PS
2	Baksa	District & Sessions Judge-cum-Member, MACT, Baksa	<ul style="list-style-type: none">• Tamulpur P.S.• Mushalpur P.S.• Barama P.S.• Barbari P.S.• Goreswar P.S.• Gobardhana P.S.• Simia P.S.• Salbari P.S.
3	Barpeta	Member, MACT, Barpeta	<ul style="list-style-type: none">• Barpeta P.S.• Baghbar P.S.• Sarthebari P.S.• Tarabari P.S.• Kalgachia P.S.• Kachumara P.S.• Sorbhog P.S.• Barpeta Road P.S.• Howly P.S.• Alopaticchar P.S.

4	Biswanath	District & Sessions Judge-cum-Member, MACT, Biswanath	<ul style="list-style-type: none"> • Biswanath Chariali PS • Sootea PS • Behali PS • Gingia PS • Halem PS • Gohpur PS
5	Bongaigaon	District & Sessions Judge-cum-Member MACT, Bongaigaon.	<ul style="list-style-type: none"> • Bongaigaon PS • Manikpur PS
		Addl. District & Sessions Judge (FTC)-cum-Member, MACT, North Salmara, Abhayapuri.	<ul style="list-style-type: none"> • Abhayapuri PS • Jogighopa PS • Merercher PS
6	Cachar	Member, MACT, Cachar	<ul style="list-style-type: none"> • Silchar P.S. • Sonai P.S. • Katigorah P.S. • Dholai P.S. • Udharbond P.S. • Borkhola P.S. • Kachudaram P.S. • Dwarbond P.S. • Kalain P.S. • Annapurnaghat P.S. • Badarpur GRPS • Lakhipur P.S. • Joypur P.S. • Jirighat P.S.
7	Charaideo	District & Sessions Judge-cum- Member, MACT, Charaideo	<ul style="list-style-type: none"> • Sonari PS • Namtola PS • Borhat PS • Sapekhati PS • Moranhat PS • Mathurapur P • Kakotibari PS • Charaipung PS
8	Chirang	District & Sessions Judge-cum- Member, MACT, Chirang	<ul style="list-style-type: none"> • Basugaon P.S. • Runikhata P.S. • Panbari P.S. • Amguri P.S.
		Addl. District & Sessions Judge-cum- Member, MACT, Chirang	<ul style="list-style-type: none"> • Kajalgaon P.S. • Sidli P.S. • Bijni P.S.
9	Darrang	District & Sessions Judge, Mangaldai.	<ul style="list-style-type: none"> • Mangaldai P.S. • Shyampur P.S.

		Adl. District & Sessions Judge (FTC), Mangaldai.	<ul style="list-style-type: none"> • Sipajhar P.S. • Dhula P.S. • Kharupetia P.S. • Dalgaon P.S.
10	Dhemaji	District & Sessions Judge-cum- Member, MACT, MACT, Dhemaji	<ul style="list-style-type: none"> • Dhemaji P.S. • Silapathar P.S. • Gogamukh P.S. • Simen Chapori P.S. • Jonai P.S. • Gerukamukh P.S. • Chengajan Ghat P.S.
11	Dhubri	Adl. District & Sessions Judge-cum- Member, MACT, Bilasipara	<ul style="list-style-type: none"> • Bilasipara P.S. • Chapar P.S. • Sapatgram P.S.
		MACT Tribunal, Dhubri	<ul style="list-style-type: none"> • Dhubri P.S. • Gauripur P.S. • Golakganj P.S. • Tamarhat P.S. • Agomoni P.S. • Fakiryanj P.S.
12	Dibrugarh	District & Sessions Judge-cum- Member, MACT, Dibrugarh	<ul style="list-style-type: none"> • Dibrugarh P.S. • Borbaruah P.S. • Chabua P.S. • Duliajan P.S. • Joypur P.S. • Khowang P.S. • Lahowal P.S. • Moran P.S. • Naharkatia P.S. • Namrup P.S. • Rohmaria P.S. • Tengakhat P.S. • Tingkhong P.S.
13	Dima Hasao	District & Sessions Judge-cum- Member, MACT, Dima Hasao	<ul style="list-style-type: none"> • Dehangi P.S. • Diyungmukh P.S. • Haflong P.S. • Harangajao P.S. • Langting P.S. • Mahur P.S. • Maibang P.S. • Umrangso P.S.
14	Goalpara	Member, MACT, Goalpara	<ul style="list-style-type: none"> • Goalpara P.S. • Agia P.S. • Chunari P.S. • Dudhnoi P.S.

			<ul style="list-style-type: none"> • Matia P.S. • Baguan P.S. • Mornoi P.S. • Rangjuli P.S. • Krishnai P.S. • Lakhipur P.S. • Dhupdhara P.S. • Goalpara River P.S.
15	Golaghat	District & Sessions Judge-cum- Member, MACT, Golaghat	<ul style="list-style-type: none"> • Golaghat P.S. • Dergaon P.S. • Numaligarh Rural P.S. • Merapani P.S. • Sarupathar P.S. • Borpathar P.S. • Bokakhat P.S. • Ghiladhari P.S. • Jamuguri P.S. • Uriamghat P.S. • Chungajan P.S. • Kamargaon P.S. • Bogijan P.S.
16	Hailakandi	District & Sessions Judge-cum- Member, MACT, Hailakandi	<ul style="list-style-type: none"> • Hailakandi P.S. • Algapur P.S. • Panchgram P.S. • Lala P.S.
		Addl. District & Sessions Judge-cum- Member, MACT, Hailakandi	<ul style="list-style-type: none"> • Katlicherra P.S. • Bilaipur P.S. • Ramnathpur P.S.
17	Hojai	District & Sessions Judge-cum- Member, MACT, Hojai	<ul style="list-style-type: none"> • Doboka P.S. • Hojai P.S. • Jamunamukh P.S. • Kaki P.S. • Lanka P.S. • Lumding P.S. • Murajhar P.S.
18	Jorhat	District & Sessions Judge-cum- Member, MACT, Jorhat	<ul style="list-style-type: none"> • Jorhat P.S. • Pulibor P.S. • Teok P.S. • Bhogamukh P.S.
		Addl. District & Sessions Judge-cum- Member, MACT, Jorhat	<ul style="list-style-type: none"> • Mariani P.S. • Titabar P.S. • Borholla P.S.
19	Kamrup (Metro)	Member, MACT No. 1, Kamrup (M)	<ul style="list-style-type: none"> • Dispur P.S. • Pragjyotishpur P.S. • Basistha P.S.

			<ul style="list-style-type: none"> • Satgaon P.S. • Sonapur P.S. • Khetri P.S. • Hatigaon P.S.
		Member, MACT No. 2, Kamrup (M)	<ul style="list-style-type: none"> • Chandmari P.S. • Latasil P.S. • Bhangagarh P.S. • All Woman P.S. • Geetanagar P.S. • Noonmati P.S. • Panbazar P.S.
		Member, MACT No. 3, Bharalumukh, Kamrup (M)	<ul style="list-style-type: none"> • Jalukbari P.S. • Garchuk P.S. • Azara P.S. • Bharalumukh P.S. • Fatasil Ambari P.S. • Paltan Bazar P.S.
20	Kamrup	Member, MACT, Kamrup (Amingaon)	<ul style="list-style-type: none"> • Nagarbera P.S. • Boko P.S. • Chhaygaon P.S. • Palashbari P.S. • Hajo P.S. • North Guwahati P.S. • Changsari P.S. • Baihat Chariali P.S. • Kamalpur P.S. • Rangia P.S. • Suwalkuchi P.S.
21	Karimganj	District & Sessions Judge-cum-Member MACT, Karimganj	<ul style="list-style-type: none"> • Karimganj Ps • Nilambazar Ps • Patherkandi Ps • Ratabari Ps
		Addl. District And Sessions Judge (FTC) -Cum-Member MACT, Karimganj	<ul style="list-style-type: none"> • Badarpur Ps • Bazaricherra Ps • Ramkrishnanagar Ps • Badarpur Grp
22	Karbi Anglong	District & Sessions Judge-cum-Member MACT, Karbi Anglong	<ul style="list-style-type: none"> • Diphu P.S. • Bokajan P.S. • Howraghat P.S. • Borlangfer P.S. • Manja P.S. • Bakalia P.S. • Dokmoka P.S. • Samelangso P.S. • Anjokpani P.S. • Rongmongwe P.S.

			<ul style="list-style-type: none"> • Dolamara P.S. • Deithor P.S. • Chowkiholā P.S. • Borpathar P.S. • Dillai P.S. • Khatkhati P.S.
23	Kokrajhar	District & Sessions Judge-cum-Member MACT, Kokrajhar	<ul style="list-style-type: none"> • Kokrajhar P.S. • Fakiragram P.S. • Sefanguri P.S. • Dotma P.S. • Kazigaon P.S. • Bagribari P.S. • Gossaigaon P.S. • Kachugaon P.S.
24	Lakhimpur	District & Sessions Judge-cum-Member MACT, Lakhimpur	<ul style="list-style-type: none"> • North Lakhimpur P.S. • Ghilamora P.S. • Dhakuakhana P.S. • Panigaon P.S. • Bodotighat P.S.
		Adl. District & Sessions Judge-cum-Member MACT, Lakhimpur	<ul style="list-style-type: none"> • Bihpuria P.S. • Laluk P.S. • Narayanpur P.S. • Boginadi P.S.
25	Majuli	District & Sessions Judge-cum-Member MACT, Majuli	<ul style="list-style-type: none"> • Garamur P.S. • Majuli P.S. • Dakhin Majuli P.S. • Jengraimukh P.S.
26	Morigaon	District & Sessions Judge-cum-Member MACT, Morigaon	<ul style="list-style-type: none"> • Morigaon P.S. • Mayong P.S. • Bhuragaon P.S. • Laharighat P.S. • Mikirbheta P.S. • Jagiroad P.S. • Dharamtul P.S. • Moirabari P.S. • Bhelowguri P.S.
27	Nagaon	Member, MACT, Nagaon	<ul style="list-style-type: none"> • Nagaon P.S. • Kaliabor P.S. • Rupahihat P.S. • Samaguri P.S. • Khatuwal P.S. • Jakhalabondha P.S. • Uluwani P.S. • Laokhowa Chapori P.S. • Jajori P.S.

			<ul style="list-style-type: none"> • Juria P.S. • Dhing P.S. • Batadraba P.S. • Raha P.S. • Kampur P.S. • Kachuwa P.S.
28	Nalbari	Member, MACT, Nalbari	<ul style="list-style-type: none"> • Nalbari P.S. • Ghograpar P.S. • Belsor P.S. • Tihu P.S.
29	Sivasagar	District & Sessions Judge-cum-Member MACT, Sivasagar	<ul style="list-style-type: none"> • Amguri P.S. • Bihubor P.S. • Bokota Nemuguri P.S. • Demow P.S. • Gaurisagar P.S. • Geleky P.S. • Halwating P.S. • Namti P.S. • Nazira P.S. • Simaluguri P.S. • Sivasagar P.S.
30	Sonitpur	Member, MACT, Sonitpur	<ul style="list-style-type: none"> • Tezpur P.S. • Dhekiajuli P.S. • Thelamara P.S. • Rangapara P.S. • Jamuguri P.S. • Missamari P.S. • Chariduar P.S.
31	Tinsukia	District & Sessions Judge-cum-Member MACT, Tinsukia	<ul style="list-style-type: none"> • Tinsukia P.S. • Tinsukia GRPS • Bordubi P.S. • Baghjan P.S. • Berekuri P.S. • Kakopathar P.S. • Langkashi P.S. • Tangana
		Addl. District & Sessions Judge-cum-Member MACT (FTC)-2, Tinsukia	<ul style="list-style-type: none"> • Doomdooma P.S. • Sadiya P.S. • Dholla P.S. • Cheng Chup Chariali PS • Makum P.S. • Saikhowaghat P.S. • Phillobari P.S.

		Addl. District & Sessions Judge-cum- Member MACT,(FTC)-1, Margherita	<ul style="list-style-type: none"> • Digboi P.S. • Lekhapani P.S. • Bordumsa P.S. • Margherita P.S. • Pengaree P.S.
32	Udalguri	District & Sessions Judge-cum- Member, MACT, Udalguri	<ul style="list-style-type: none"> • Udalguri P.S. • Kalaigaon P.S. • Tangla P.S. • Harisinga P.S. • Panery P.S.
		Addl. District & Sessions Judge-cum- Member, MACT, Udalguri	<ul style="list-style-type: none"> • Mazbat P.S. • Rowta P.S. • Orang P.S. • Dimakuchi P.S. • Khoirabari P.S.
33	South Salmara-Mankachar	District & Sessn. Judge-cum-Member, MACT, South Salmara-Mankachar	<ul style="list-style-type: none"> • South Salmara P.S. • Mankachar P.S. • Sukhchar P.S.
34	West Karbi Anglong	District & Sessions Judge-cum- Member, MACT, West Karbi Anglong	<ul style="list-style-type: none"> • Hamren P.S. • Baithalangso P.S. • Kheroni P.S. • Zirikindeng P.S.
STATE OF NAGALAND			
Sl. No.	Name of the District	MAC tribunal (both exclusive and Designated, i.e. District Judge/Addl. District Judge)	Police Stations assigned to each Tribunal for submission of FAR, IAR and DAR
1	Dimapur	The Principal District & Sessions Judge cum MACT Tribunal. Dimapur	<u>P.S in Dimapur</u> <ul style="list-style-type: none"> • East P.S. • West P.S • Sub-Urban P.S • Medziphema P.S. • GRPS Dimapur • Diphupar P.S. • Niuland P.S • Women Police Station • Chumukedima P.S
			<u>P.S in Peren</u> <ul style="list-style-type: none"> • Peren p.S • Jalukie P.S • Tening P.S. • Athibung P.S.

2	Kohima	The Principal District & Sessions Judge cum MACT Tribunal. Kohima	<ul style="list-style-type: none"> • North P.S • South P.S • Khuzama P.S • Tseminyu P.S. • Chiephobozou P.S. • Sechu (Zubza) P.S. • Women Police Station • Kezocha PS
3	Tuensang	The Principal District & Sessions Judge cum MACT Tribunal, Tuensang	<u>P.S in Tuensang</u> <ul style="list-style-type: none"> • Tuensang P.S. • Noklak P.S • Longkhim P.S. • Shamatore P.S. • Thonoknyu P.S. • Chessore P.S. • Noksen P.S
			<u>P.S in Kiphire</u> <ul style="list-style-type: none"> • Kiphire P.S. Pungro P.S.
4	Mokokchung	The Principal District & Sessions Judge cum MACT Tribunal. Mokokchung	<u>P.S Mokokchung</u> <ul style="list-style-type: none"> • Mokokchung P.S.-I • Mokokchung P.S.-II • Tuli P.S • Mangkolemba P.S. • Changtongya P.S. • Kobulong P.S. • Longthu PS • Longchem P.S. • Mokokchung P.S.-1 • Women P.S
			<u>P.S in Longleng</u> <ul style="list-style-type: none"> • Longleng P.S
5	Zunheboto	The District & Sessions Judge cum MACT Tribunal. Zunheboto	<ul style="list-style-type: none"> • Zunheboto P.S. • Akuluto P.S • Pughoboto P.S. • Gathashi P.S. • V.K. Town P.S • Aghunato P.S. • Satakha P.S
6.	Phek	The District & Sessions Judge cum MIACT Tribunal. Phek	<ul style="list-style-type: none"> • Phek P.S. • Pfutsero P.S • Meluri P.S • Chazouba P.S • Chizami P.S • Khezhakeno P.S.

7	Wokha	The District & Sessions Judge cum MACT Tribunal. Wokha	<ul style="list-style-type: none"> • Wokha P.S. • Bhandari P.S • Sungro P.S. • Ralan P.S • Champang P.S. • Sanis P.S.
8	Mon	The District & Sessions Judge cum MACT Tribunal Mon	<ul style="list-style-type: none"> • Mon P.S • Tizit P.S • Tobu P.S • Aboi P.S • Naginimora P.S
STATE OF MIZORAM			
Sl. No.	Name of the District	MAC tribunal (both exclusive and Designated, i.e. District Judge/Addl. District Judge)	Police Stations assigned to each Tribunal for submission of FAR, IAR and DAR
1	Aizawl	MACT, Aizawl	<ul style="list-style-type: none"> • Aizawl P.S. • Bawngkawn P.S. • Kulikawn P.S. • Vaivakawn P.S. • Sairang P.S. • Darlawn P.S. • Sialsuk P.S. • Sakawrdai P.S. • Saitual P.S. • Ngopa P.S. • Serchhip P.S. • Mamit P.S. • Kawrthah P.S. • Kanhmun P.S. • West Phaileng P.S. • Marpara P.S. • Thenzawl P.S. • N.Vanlalphai P.S.
2	Lunglei	District & Sessions Judge-cum-Member, MACT, Lunglei	<ul style="list-style-type: none"> • Lunglei P.S. • Hnahthial P.S. • Thingsai P.S. • Lungsen P.S. • Tiabung P.S. • Bungmun P.S. • Lawngtlai P.S. • Chawngte P.S. • Borapansuri P.S. • Sangau P.S.

			<ul style="list-style-type: none"> • Vasei P.S.
3.	Champhai	District & Sessions Judge-cum-Member, MACT, Champhai	<ul style="list-style-type: none"> • Champhai P.S. • Khawzawl P.S.
4.	Kolasib	Addl. District & Sessions Judge (FTC)-cum-Member, MACT, Kolasib	<ul style="list-style-type: none"> • Kolasib P.S. • Kawnpui P.S. • Bairabi P.S. • Vairengte P.S.
5.	Siaha	Addl. District & Sessions Judge (FTC)-cum-Member, MACT, Siaha	<ul style="list-style-type: none"> • Siaha P.S. • Tipa P.S. • Phura P.S.
STATE OF ARUNACHAL PRADESH			
Sl. No.	Name of the District	MAC tribunal (both exclusive and Designated, i.e. District Judge/Addl. District Judge)	Police Stations assigned to each Tribunal for submission of FAR, IAR and DAR
1.	Papum Pare	District & Sessions Judge Courts, Yupia	<ul style="list-style-type: none"> • Balijan P.S. • Doimukh P.S. • Kimin P.S. • Sagalee P.S. • Banderdewa P.S. • Nirjuli P.S. • Naharlagun P.S. • Niti Vihar P.S. • Itanagar P.S. • Chimpu P.S. • Itanagar Women P.S.
2.	Lohit	District & Sessions Judge Courts, Tezu	<ul style="list-style-type: none"> • Tezu P.S. • Sunpura P.S. • Wakro P.S.
	Namsai		<ul style="list-style-type: none"> • Namsai P.S. • Chongkham P.S. • Mahadevpur P.S.
	Lower Dibang Valley		<ul style="list-style-type: none"> • Roing P.S. • Dambuk P.S. • Shantipur P.S. • Hunli P.S.
	Dibang Valley		<ul style="list-style-type: none"> • Anini P.S.
	Anjaw		<ul style="list-style-type: none"> • Hawaii P.S. • Hayuliang P.S.
3.	East Siang	District & Sessions Judge Courts, Pasighat	<ul style="list-style-type: none"> • Pasighat P.S. • Pasighat Women P.S. • Mebo P.S.

			<ul style="list-style-type: none"> • Sile-Oyan P.S. • Ruksin P.S.
	Upper Siang		<ul style="list-style-type: none"> • Yingkiong P.S. • Mariyang P.S. • Jengging P.S. • Geku P.S. • Tuting P.S.
	Lower Siang		<ul style="list-style-type: none"> • Likabali P.S. • Nari P.S.
	Siang		<ul style="list-style-type: none"> • Boleng P.S. • Pangin P.S. • Kaying P.S. • Rungong P.S.
4.	Lower Subhansiri	District & Sessions Judge Courts, Ziro	<ul style="list-style-type: none"> • Ziro P.S. • Yachuli P.S. • Yazali P.S.
	Kamle		<ul style="list-style-type: none"> • Raga P.S.
	Kra-Daadi		<ul style="list-style-type: none"> • Palin P.S.
	Kurung Kumey		<ul style="list-style-type: none"> • Koloriang P.S. • Sangram P.S. • Nyapin P.S.
5.	West Siang	District & Sessions Judge Courts, Aalo	<ul style="list-style-type: none"> • Aalo P.S. • Kamba P.S. • Darak P.S. • Yomcha P.S.
	Shi-Yomi		<ul style="list-style-type: none"> • Tato P.S. • Mechuka P.S. • Monigong P.S.
6.	West Kameng	District & Sessions Judge Courts, Bomdila	<ul style="list-style-type: none"> • Bomdila P.S. • Rupa P.S. • Kalaktang P.S. • Balemu P.S. • Bhalukpong P.S. • Thrizino P.S. • Nafra P.S. • Dirang P.S.
	East Kameng		<ul style="list-style-type: none"> • Seppa P.S. • Chayang Tajo P.S.
	Tawang		<ul style="list-style-type: none"> • Tawang P.S. • Jang P.S. • Lumla P.S.
	Pakke Kesang		<ul style="list-style-type: none"> • Saijosa P.S. • Lemmi P.S.

7.	Tirap	District & Sessions Judge Courts, Khonsa	<ul style="list-style-type: none"> • Khonsa P.S. • Dadam P.S. • Borduria P.S. • Lazu P.S. • Deomali P.S. • Soha P.S. • Bari-Basip P.S.
	Changlang		<ul style="list-style-type: none"> • Changlang P.S. • Bordumsa P.S. • Miao P.S. • Jairampur P.S. • Diyun P.S. • Vijay Nagar P.S. • Kharsang P.S. • Nampong P.S. • Namtok P.S. • Manmao P.S. • Khimiyong P.S.
	Longding		<ul style="list-style-type: none"> • Longding P.S. • Kanubari P.S. • Pongchau P.S. • Wakka P.S. • Tissa P.S.
8.	Leparada	Addl. District & Sessions Judge Courts, Basar	<ul style="list-style-type: none"> • Basar P.S. • Tirbin P.S.
	Upper Subhanasiri		<ul style="list-style-type: none"> • Daporijo P.S. • Taliha P.S. • Dumporijo P.S. • Nacho P.S.

This order will come into force with immediate effect.

By Order,
Sd/- Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC. III -07/2015/3471-3494/G, Dated 19th June, 2023.

Copy to:

- 1) The Director General of Police, Assam, Nagaland, Mizoram and Arunachal Pradesh, **with a request to circulate this Notification amongst the Superintendents of Police of the respective States.**
- 2) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to circulate this Notification amongst the Members, MACTs, of his respective State).

- 4) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The L.R-Cum-Commissioner & Secretary, Judicial Department, Government of Assam.
- 6) The Secretary to the Government of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 7) The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 8) The Secretary to the Govt. of Nagaland, Law and Judicial Department, Kohima, Nagaland.
- 9) The Commissioner of Police, Ulubari Guwahati.
- 10) The District & Sessions Judge, all Districts of Assam, Nagaland, Mizoram and Arunachal Pradesh.
- 11) The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup / Kamrup (M)-I, II & III / Nagaon / Nalbari / Sonitpur.
- 12) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 13) The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
- 14) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 15) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 16) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 17) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 18) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 19) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 20) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 21) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 22) The Court Manager, Gauhati High Court, Guwahati.
- 23) The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
- 24) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 25) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

dt 19.6.2023
REGISTRAR GENERAL

Dutta
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